

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 204  
IB-330/ND/2020

**IN THE MATTER OF:**

**M/s. Vikas Stainless Steel India Pvt. Ltd. ...PETITIONER**

**Vs.**

**M/s. Magppie International Ltd. ...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 04.02.2020**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Heard the submissions made by the counsel for operational creditor. Perused the paper book. Serve the notice on the corporate debtor within 10 days. Post the matter to 20.02.2020.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**